

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO.3113  
TO BE ANSWERED ON 31.12.2018

BUDGET ALLOCATION FOR ARCHAEOLOGICAL SITES

3113. SHRI RAJIV PRATAP RUDY:

Will the Minister of CULTURE be pleased to state:

- (a) the State-wise and UT-wise details regarding the number of archaeological sites and protected historical monuments in the country;
- (b) the annual budget allocation for preserving and developing the archaeological sites during the last four years, year-wise and State-wise including Bihar;
- (c) whether Chiran in the Saran district of Bihar is under consideration for being taken up by the Archaeological Survey of India (ASI) and if so, the details thereof and if not, the reasons therefor; and
- (d) the details of measures taken/being taken by ASI for the development of various tourist and archaeological sites along with tourist amenities in the State of Bihar and Saran district in particular?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND MINISTER OF  
STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) There are 3691 archaeological sites and monuments declared as of National importance in the country. The State/UT-wise abstract is at Annexure-I.
- (b) The funds allocated and expenditure incurred for conservation, preservation and maintenance of all centrally protected monuments/sites in the country (State/UT-wise) during the last four years is at Annexure-II.
- (c) No, Madam. Chiran in the Saran district (Bihar) is under the protection of Bihar State Government.
- (d) Archaeological Survey of India is responsible for protection, conservation and maintenance of monuments, archaeological sites and remains declared as of national importance in the country including 70 monuments/sites in Bihar. Providing basic facilities/amenities (e.g. drinking water, toilet blocks, facilities for physically challenged, pathways, cultural notice boards/signage, vehicle parking, cloak rooms, etc.) to the tourists visiting centrally protected monuments/ sites are regular activities which the Archaeological Survey of India undertakes, as per needs.  
Basic public facilities are available at all World Heritage Sites and ASI's ticketed monuments.

There is only one centrally protected monument in Saran district of Bihar namely: 'Ancient City of Manjhi, Saran', which is in good state of preservation. The expenditure incurred on maintenance/conservation of 'Ancient City of Manjhi, Saran' during the last two years and current year is as under:

2016-17	Rs.109000
2017-18	Rs.51700
2018-19	Rs.24200

(upto November, 2018)

## ANNEXURE -I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.3113 FOR 31.12.2018

ABSTRACT OF NUMBER OF CENTRALLY PROTECTED MONUMENTS/ SITES UNDER THE JURISDICTION OF ARCHAEOLOGICAL SURVEY OF INDIA IN THE COUNTRY

<b>Sl.No.</b>	<b>Name of State</b>	<b>Nos. of Monuments</b>
1.	Andhra Pradesh	129
2.	Arunachal Pradesh	03
3.	Assam	55
4.	Bihar	70
5.	Chhattisgarh	47
6.	Daman & Diu (U. T.)	12
7.	Goa	21
8.	Gujarat	203
9.	Haryana	91
10.	Himachal Pradesh	40
11.	Jammu & Kashmir	69
12.	Jharkhand	13
13.	Karnataka	506
14.	Kerala	28
15.	Madhya Pradesh	292
16.	Maharashtra	286
17.	Manipur	01
18.	Meghalaya	08
19.	Mizoram	01
20.	Nagaland	04
21.	N.C.T. Delhi	174
22.	Odisha	80
23.	Puducherry (U.T.)	07
24.	Punjab	33
25.	Rajasthan	163
26.	Sikkim	03
27.	Telangana	08
28.	Tamil Nadu	413
29.	Tripura	08
30.	Uttar Pradesh	745
31.	Uttarakhand	42
32.	West Bengal	136
	<b>TOTAL</b>	<b>3691</b>

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.3113 FOR 31.12.2018

DETAILS OF FUND ALLOCATED AND EXPENDITURE INCURRED ON CONSERVATION OF CENTRALLY PROTECTED MONUMENTS/SITES UNDER THE JURISDICTION OF ARCHAEOLOGICAL SURVEY OF INDIA DURING THE LAST FOUR YEARS

(Amount Rupees in Lakhs)

Sl. No.	Name of State/UT	Circle / Branch	Expenditure				
			2014-15	2015-16	2016-17	2017-18	
1.	Uttar Pradesh	Agra Circle	1404.99	1270.00	940.00	850.00	
		Lucknow Circle	1165.00	945.08	688.52	648.97	
		Sarnath Circle	534.99	495.00	230.20	200.00	
2.	Maharashtra	Aurangabad Circle	695.00	629.05	334.00	544.99	
		Mumbai Circle	645.00	902.82	900.48	914.98	
		Nagpur Circle	444.98	845.00	395.54	530.00	
3.	Karnataka	Bangalore Circle	1515.99	1427.02	1009.50	1056.89	
		Mini Circle Hampi	90.00	401.24	800.31	660.00	
		Dharwad Circle	713.94	716.42	516.98	597.99	
4.	Madhya Pradesh	Bhopal Circle	956.99	1261.01	745.00	779.98	
5.	Odisha	Bhubaneswar Circle	596.99	679.52	865.00	689.92	
6.	West Bengal, Sikkim	Kolkata Circle	549.63	537.95	280.68	521.00	
7.	Tamil Nadu, Puducherry (UT)	Chennai Circle	1070.01	919.10	583.98	460.05	
8.	Punjab Haryana	Chandigarh Circle	875.85	634.98	523.85	424.91	
9.	Himachal Pradesh	Shimla Circle	315.00	300.00	106.22	148.75	
10.	Delhi	Delhi Circle	1499.75	1176.73	562.50	901.88	
		Delhi Mini Circle	-	-	418.05	640.11	
11.	Goa	Goa Circle	397.36	240.99	155.30	239.64	
12.	Assam	Aizwal Circle, Mijoram	Guwahati Circle	292.56	395.07	262.19	377.00
	Manipur						
	Meghalaya						
	Mizoram						
	Nagaland						
	Tripura						
	Arunchal Pradesh						
13.	Rajasthan	Jaipur Circle	610.00	512.98	208.48	255.00	
		Jodhpur Circle	569.96	729.29	322.42	370.00	
14.	Andhra Pradesh Telangana	Hyderabad Circle	998.32	776.61	841.50	350.00	
		Amrawati Circle	---	---	---	684.98	
15.	Bihar	Patna Circle	414.99	374.99	153.53	195.00	
16.	Jammu & Kashmir	Srinagar Circle	443.00	135.07	95.83	215.00	
		Mini Circle Leh	141.98	131.50	43.40	54.09	
17.	Kerala	Thrissure Circle	647.19	545.00	284.98	325.00	
18.	Gujarat	Vadodara Circle	847.99	1123.07	1385.00	1117.99	
	Daman & Diu(UT)						
19.	Uttarakhand	Dehradun Circle	264.99	215.00	55.07	70.00	
20.	Chhattisgarh	Raipur Circle	587.89	670.33	216.30	176.39	
21.	Jharkhand	Ranchi Circle	115.98	147.61	50.13	175.00	
		Chemical Preservation (All India)	787.65	729.60	690.13	549.79	
		Horticultural Activity (All India)	3357.98	3878.22	4655.95	5528.20	
		D.G. Hqrs. Office.		-	10783.00	19737.09	
		Reserve	--	--	---	---	
		<b>Total</b>	<b>23551.95</b>	<b>23746.25</b>	<b>30176.22</b>	<b>41076.79</b>	